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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00996/2018

Monday, this the 17th day of June, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. Andrew Jacob Pereira,
S/o.Joseph Pereira,
HRO, RMS, 'EK' Division,
Ernakulam, Kochi – 11.
Residing at Kalavaraparambil House,
Muppathadam P.O., Aluva – 683 110.
2. Bindu Mol Vasu,
W/o.Bijumon.N.S.,
MTS, SRO, RMS 'EK' Division, Thodupuzha.
Residing at Nandanathil House,
Muthalakodom P.O., Thodupuzha, Idukki.
3. Mary Mable V.J.,
W/o.K.V.Jude,
HRO, Ernakulam.
Residing at Vallam Parambil House,
Kumbalangi, Cochin – 682 007.Applicants

(By Advocate Mr.V.Sajithkumar)

v e r s u s

1. Union of India represented by Secretary to Government,
Department of Posts, Ministry of Communications,
Government of India, New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum – 695 033.
3. The Superintendent of Post RMS,
E.K.Division, Tirur Postal Division,
Kochi – 682 011.Respondents

(By Advocate Mr.P.R.Sreejith, ACGSC)

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This application having been heard on 17th June 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicant seeks permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn with liberty to the applicants to re-agitate the issue again if any further grievance subsist. No costs.

(Dated this the 17th day of June 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00996/2018

- 1. Annexure A-1** – A copy of the Order No.B/190/1 dated 21.11.2018 issued by the 3rd respondent.
- 2. Annexure A-2** – A copy of the judgment dated 30.10.2012 in O.A.No.773/2012 and connected cases of the Hon'ble CAT Ernakulam Bench.
- 3. Annexure A-3** – A copy of the order dated 21.9.2011 in O.A.No.849/2010 of the Hon'ble Tribunal, Ernakulam Bench.
- 4. Annexure A-4** – A copy of the Memo No.B-104 dated 11.4.2013 issued by the 3rd respondent.
- 5. Annexure A-5** – A copy of the Notification No.Rectt/10-3/2018 dated 30.10.2018 issued by the office of the 2nd respondent.
- 6. Annexure R-1** – A copy of the Department of Posts (Postal Assistant and Sorting Assistant Group C Non Gazetted) Recruitment Rules 2015.
- 7. Annexure R-2** – A copy of the Postal Directorate Letter No.22011/6/2013-Estt.(D) dated 28.5.2014.
- 8. Annexure R-3** – A copy of the Postal Directorate Letter No.25-10/2014-SPG dated 9.7.2014.
- 9. Annexure R-4** – A copy of the Postal Directorate Letter No.45-2/2011-SPB-I dated 18.10.2012.
- 10. Annexure R-5** – A copy of the judgment in OP (CAT) 327/2016 dated 18.1.2017 of the Hon'ble High Court of Kerala.
- 11. Annexure R-6** – A copy of the common order dated 22.11.2016 of Hon'ble Tribunal in O.A.No.555/2016 & connected cases.
- 12. Annexure R-7** – A copy of the order dated 19.12.2017 of Hon'ble Tribunal in O.A.No.600/2016.
